

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/683/(IB)/2017

NAME OF THE PETITIONER(S) : CO. JEGANNATHAN & 1

NAME OF THE RESPONDENT(S) : SPRING FIELD SHELTERS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. ASHOLLUMAR

ADVOLATE

Lor operational

Czeditur

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to make final arguments. At request, time is enlarged. Put up on 09.01.2018 at 10.30 A.M.

> -sel -(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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